

**No.3/7/2017-Trans
Government of India
Ministry of Power
Shram Shakti Bhawan, Rafi Marg, New Delhi**

Dated: 28th January, 2022

To,

The Secretary,
Central Electricity Regulatory Commission,
3 rd & 4 th Chanderlok Building 36, Janpath Rd,
New Delhi- 110001

Sub: Comments of MoP on Draft CERC (Connectivity and General Network Access to the inter-State Transmission System) Regulations, 2021.

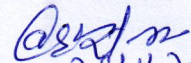
Sir,

I am directed to refer to the **Draft CERC (Connectivity and General Network Access to the inter-State Transmission System) Regulations, 2021** issued by CERC on 17.12.2021 seeking comments from the stakeholders and to say that the matter has been examined in this Ministry. The comments/observation are contained in the **Annexure** for necessary action by CERC.

2. This issues with the approval of Competent Authority.

Encl: As above

Yours faithfully,


28/1/2022
(Bihari Lal)

Under Secretary (Trans)
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